

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5695 of 2011

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

04/Dated: 26th June, 2020

Heard learned counsel for the parties through V.C.

At the request of the learned counsel for the State, put
up this case on 9th July, 2020.

(Deepak Roshan, J.)

Amardeep/